

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 25th May, 2018

No. HC.VII-41/2018/2921/A Shri Romen Baruah, Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, who was appointed as Officer on Special Duty (OSD) in this Registry, vide Notification No. HC.VII-41/2018/2301/A dated 19.04.2018, is hereby released from the Registry w.e.f. 02.06.2018, in order to enable him to resume his duties at Tezpur on 04.06.2018.

By Order,
Sd/- M.K. Kalita

REGISTRAR (VIGILANCE)

No. HC.VII-37/2018/2922-2947/A

dated 25.05.2018

Copy to:


1. The L.R –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
4. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
6. The Dist. & Sessions Judge, Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar/ Karimganj/ Hailakandi/ Chirang/ Karbi Anglong/ Dima Hasao/ Baksa.
7. The Special Judge, CBI, Assam, Guwahati
8. The Special Judge, Addl. CBI Court, No.1/ No.2/ No.3, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Principal Judge, Family Court, No.1/ No.2, Guwahati/Silchar
11. The Judge, Designated Court, Guwahati
12. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
13. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/ Dibrugarh
14. The Presiding Officer, STAT and Member, MACT No.1, Guwahati
15. The Member, MACT, No.2/No.3, Kamrup, Guwahati/ Nalbari/ Barpeta/ Nagaon/ Goalpara/ Dhubri/ Silchar
16. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

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17. Shri Romen Baruah, Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, presently working as Officer on Special Duty (OSD) in the Gauhati High Court, Guwahati.
18. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
19. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
20. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.
21. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
24. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
25. The C.A. to the Registrar General/ Registrar (Vigilance), Gauhati High Court, Guwahati.


25/5/18
REGISTRAR (VIGILANCE)

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25/5/18